

12.15 hrs.

## MESSAGE FROM RAJYA SABHA

SECRETARY: Sir I have to report the following message received from the Secretary-General of Rajya Sabha :—

'I am directed to inform the Lok Sabha that the Tobacco Board (Amendment) Bill, 1978, which was passed by the Lok Sabha at its sitting held on the 18th July, 1978, has been passed by the Rajya Sabha at its sitting held on the 31st July, 1978, with the following amendment :—

## Clause 2

That at page 1, lines 10-11, the words "or at such other place as the Central Government may, by notification in the Official Gazette, specify" be *deleted*.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendment be communicated to this House'.

TOBACCO BOARD (AMENDMENT)  
BILL

RETURNED BY RAJYA SABHA WITH  
AMENDMENT

SECRETARY: Sir, I lay on the Table of the House the Tobacco Board (Amendment) Bill, 1978 which has been returned by Rajya Sabha with an amendment.

MR. SPEAKER: Now we come to calling attention.

SHRI H. L. PATWARY (Mangaldoi): Some of the Members in the House show their thumbs like this. Is it not objectionable?

MR. SPEAKER: That is all right. Do not look at them. Mr. Phirangi Prasad.

SHRI A. BALA PAJANOR (Pondicherry): I will never make such impressions. I am very proud of him. Mr. Patwary is my very deep friend.

MR. SPEAKER: His difficulty is that his name is Patwary. Shri Phirangi Prasad. He is not present in the House. Mr. Brij Bhushan Tiwari.

12.17 hrs.

## RE: CALLING ATTENTION

REPORTED HEAVY LOSS OF LIFE AND  
PROPERTY CAUSED BY FLOODS

श्री ब्रज भूषण तिवारी (खलीलाबाद) :  
हमें कृपि मंत्री जी के वक्तव्य की प्रतिलिपि  
नहीं मिली है ।

श्री रामधारी शाली (पदरोना) : हमें  
भी नहीं मिली है ।

AN HON. MEMBER: I have not received a copy of the statement.

MR. SPEAKER: You have not received it. What is this? Mr. Minister, this is not proper.

(Interruptions)

I will take it up in the afternoon.

SHRI VAYALAR RAVI (Chirayinkil): During the Parliament Session, you had given a ruling, I think, last year, you had given a ruling that no Minister should leave station, Mr. Barnala has left. This is a very serious matter. The Minister must be here. He is in Malaysia

MR. SPEAKER: He has taken my permission to go.

SHRI VAYALAR RAVI: Why do you allow the Ministers to go abroad?

MR. SPEAKER: That is all right. That is a very urgent matter.

Copies of the answer to the Call Attention will be distributed. Now it will be taken up in the afternoon.

श्री प्रमोद प्रकाश त्यागी (बहराइच) :  
मंत्री महोदय बयान पढ़ दें । कापी की जरूरत  
नहीं है ।

(श्री रामधारी शाली) : मंत्री महोदय  
यहां पर हैं वह बयान पढ़ दें ।

श्री हुकम चन्द कठवाय (उज्जैन) :  
जो कापियां नहीं दी हैं, इनके लिए कौन दोषी  
है, कौन जिम्मेदार है इसके लिए । क्यों  
कापियां मेम्बरों को नहीं दी गई हैं ...  
(व्यवधान) हम लोगों को वक्तव्य की  
कापी अभी तक नहीं मिली है ।